

आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत
IN THE INCOME TAX APPELLATE TRIBUNAL
SURAT BENCH, SURAT

BEFORE SHRI PAWAN SINGH, Hon'ble JUDICIAL MEMBER
AND Dr.SHRI ARJUN LAL SAINI, Hon'ble ACCOUNTANT MEMBER

(Virtual Hearing)

आ.अ.सं./I.T.A No.1351/AHD/2017

निर्धारण वर्ष/Assessment Years: 2008-09

Chhaganbhai Dayalbhai Patel, At & Post : Palanpor, Subash Mohallo, Tal: Choryasi, Surat - 395009. [PAN: BNXPP 9435 R]	Vs .	The Income Tax Officer, Ward-2(3)(6), Surat.
अपीलार्थी / Appellant		प्रत्यर्थी/Respondent

निर्धारितकीओर से /Assessee by	Shri Rasesh Shah - CA
राजस्वकीओर से /Revenue by	Ms. Usha Sharote - Sr.DR

सुनवाई की तारीख/ Date of hearing:	22.03.2021
उद्घोषणा की तारीख/Pronouncement on:	22.03.2021

आदेश / O R D E R

PER PAWAN SINGH, JUDICIAL MEMEBER:

1. This appeal by Assessee is directed against the order of Id.Commissioner of Income Tax(Appeals)-1, Surat for the Assessment Year (AY) 2008-09 dated 31.03.2017.
2. This appeal came up for hearing on 22nd March 2021. The assessee has already filed an application dated 19.03.2021 contending therein that the assessee has settled dispute with the Department under Vivad-Se-Vishwas Scheme-2020 and had already received Form-3, issued from the office of Principal Commissioner of Income Tax, Surat-1, dated 05.02.2021 copy of which is filed. The Ld.Authorised

Representative (AR) for assessee prayed for withdrawal of appeal.

3. The Id.Departmental Representative /Sr.DR appearing for the Revenue has no objection if the appeal of assessee is dismissed as withdrawn.
4. Considering the contents of the applications of the assessee that assessee has settled dispute with the Department, the appeal of the Assessee is dismissed as withdrawn being settled. Resultantly, the appeal of the Assessee is dismissed. The AO is directed to pass consequential order as per CBDT Circular No.3/2021 dated 04.03.2021

Order pronounced on 22nd March 2021 at the time of hearing of appeal.

Sd/-

(Dr.ARJUN LAL SAINI)

(लेखा सदस्य/ACCOUNTANT MEMBER)

सुरत/ **Surat**, दिनांक **Dated:** 22nd Mar 2021 /**#SGR**

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

Sd/-

(PAWAN SINGH)

(न्यायिक सदस्य/JUDICIAL MEMBER)

By order

/ / TRUE COPY / /

Assistant Registrar, Surat